

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 424 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman  
Hon'ble Mr. S. Dasgupta, Administrative Member

TAPAN KR. GOSWAMI

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: None

Heard on : 18.3.98

Order on : 18.3.98

O R D E R

S.N. Mallick, VC

No one appears for the petitioner. No one appears for the respondents also. It is noted that on several earlier occasions none appeared for the petitioner when the matter was called for admission hearing. The application is therefore dismissed for default. No order as to costs.

  
MEMBER (A)

  
VICE-CHAIRMAN